

(22)

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2020 at 2.30 p.m.**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBAER : MA/1328/2019 in MA/1102/2019

PETITION NUMBER : IBA/243/2019


**NAME OF THE PETITIONER(S) : R.RAGHAVENDRAN
(THIRU AROORAN SUGARS PVT LTD)**


NAME OF THE RESPONDENT(S) : CZARNIKOW GROUP LTD

UNDER SECTION : SEC 25(2) (a) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	ADEESH ANTO VARSHA SUNIL	COUNSEL FOR RESPONDENT	
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	P. SIVA SAKTHAR FOR M. B. DHANARAJ	Counsel for Petitioner	
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ORDER

At request of the Learned Counsels for the parties, post the matter on
12.03.2020.

SD

**[S. VIJAYARAGHAVAN]
Member (Technical)**

SD

**[R. VARADHARAJAN]
Member (Judicial)**